

Shri Tridib Kumar Chaudhury:

Will this one year's compulsory housemanship be included in this 4½ years or is it besides that?

Dr. Sushila Nayar: It is over and above the 4½ years.

Shri Warrior: May I know whether any other system of medicine can be introduced at least to meet the emergency and to meet in a greater measure the medical needs in the rural areas of the country? I want to know whether any other combined system can be introduced instead of having this orthodox MBBS.

Mr. Deputy Speaker: This is about universities.

Shri Warrior: Yes; I want to know whether in the universities themselves any new combined system can be introduced so that we can meet the requirements.

Shri D. S. Raju: The hon. Member is referring to the Ayurvedic system and the integrated course. That does not arise out of this question.

Mr. Deputy-Speaker: The Question-Hour is over.

Shri Jaipal Singh (Ranchi West): May we understand whether you have already agreed and the Minister of Parliamentary Affairs has silently acquiesced to your request to having a discussion for a couple of hours about this gold business? You said "If the House wishes I have no objection." I wanted a clarification whether you yourself made up your mind or my hon. friend over there...

Mr. Deputy-Speaker: For any matter that has to be raised on the floor of the House, he has to give previous notice to me.

Shri Jaipal Singh: You said that if the House had no objection it could be done. I only wanted a clarification.

Mr. Deputy-Speaker: He has to give previous notice to me.

WRITTEN ANSWERS TO QUESTIONS

दिल्ली की वृहद् योजना

६६. श्री नवल प्रभाकर : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली की वृहद् योजना (मास्टर प्लान) के अन्तर्गत कितनी क्षेत्रीय योजनायें (चेक्टर प्लान्स) बन चुकी हैं ;

(ख) ये किन किन क्षेत्रों के सम्बन्ध में हैं ; और

(ग) क्या इन क्षेत्रों में बने हुए मकानों को भी हटाने का विचार है ?

स्वास्थ्य मंत्री (डा० सुशिला नायर) :

(क) दिल्ली विकास प्राधिकार ने २२ क्षेत्रीय योजनायें पूरी कर ली हैं और उन्हें प्रकाशन की स्वीकृति दे दी है ।

(ख) लगभग ३०,६८७ एकड़ ।

(ग) बने हुए मकानों को रहने देने के लिए यथा-सम्भव प्रयत्न किया जायेगा बशर्त कि योजना की अनिवार्यतायें, जैसे सड़क की चौड़ाई, सामुदायिक सुविधाओं की व्यवस्था और ऐसी ही दूसरी बातें आदि पूरी हो जाती हों ।

Bank of China

*100. { Shri Hem Barua:
Shri S. C. Samanta:
Shri B. K. Das:

Will the Minister of Finance be pleased to state:

(a) whether any probe into the assets and liabilities of the Bank of China, now closed, has been undertaken; and

(b) if so, whether the names of Indians holding accounts in the Bank have been ascertained?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):

(a) The books and records of the bank are being investigated by an

officer of the Central Intelligence Bureau, but this investigation has not yet been completed.

(b) The names of Indians with deposits in the bank are available with the liquidator, and can be scrutinised, if necessary, in the course of this or any other investigation.

Central Housing Board

*101. { Shri D. C. Sharma:
Shri Heda:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is proposed to set up a Central Housing Board to effectively implement the housing Schemes; and

(b) if so, the main features of the proposal?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The matter was last discussed by the Housing Ministers of various States with the Planning Minister and Finance Minister in April 1963. The Planning Commission have sent a note to this Ministry outlining the broad features of the Board. This note was received on 6th August, 1963 and is under examination.

Ramagundam Power Project

*103. { Shri Heda:
Shri Surendra Pal Singh:
Shri D. C. Sharma:
Shri Subodh Hansda:
Shri Kolla Venkaiah:
Dr. P. N. Khan:
Shri P. Venkatasubbalah:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the terms of financial assistance from U.S.A. for the implementation of the Ramagundam Power Project have been finalised;

(b) if so, the total quantum of aid that is being obtained;

(c) capacity of generation of power; and

(d) the ratio of power to be used for industrial and other purposes?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes; Sir.

(b) \$ 8.4 million.

(c) 60 MW.

(d) The power to be generated will be mostly used for industrial purposes.

Aid India Club Meeting

*104. { Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:
Shri Kachhavaia:
Shri Yashpal Singh:
Shri R. G. Dubey:
Shri D. C. Sharma:
Shri Heda:
Shri Sham Lal Saraf:
Shri Surendra Pal Singh:
Shri Naval Prabhakar:
Shri Kolla Venkaiah:
Shri Warrior:
Shri Vasudevan Nair:
Shri M. N. Swamy:
Shri Himatsingka:
Shri P. K. Deo:
Shri Rameshwar Tantia:
Shri Vishram Prasad:

Will the Minister of Finance be pleased to state:

(a) whether the Aid India Club met in Paris early in June to determine the aid to be given to India for the third year of the current Plan;

(b) what main conclusions were reached at the meeting;

(c) how far this year's aid is different from that of the last year; and

(d) whether any country, other than those who made contributions to